

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1794
ANSWERED ON:30.11.2009
TRADE BETWEEN INDIA AND NEPAL
Rathod Shri Ramesh

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of items traded between India and Nepal during each of the last three years, item-wise alongwith the revenue earned therefrom;
- (b) whether there is lack of proper checking on the trade between the two countries;
- (c) if so, the details thereof and the corrective steps being taken in this regard;
- (d) whether trade of non-State items have been increasing between the countries over a period of time; and
- (e) if so, the details thereof and the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) The major items traded between India and Nepal during each of last three years are Petroleum (crude & products), Iron & Steel, Drugs, Pharmaceuticals & Chemicals, Machinery & Instruments, Plastic, Spices, Cotton yarn, Non -Ferrous Metals, Textile articles, Vegetable oil, Cement, Machine tools etc. The details of bilateral Trade between in India and Nepal are available on the website of Department of Commerce, www.commerce.nic.in under the heading "Information Dissemination- Export – Import Data Bank".

(b) &(c) The trade between the two countries takes place through trading points recognised by India-Nepal Treaty of Trade. Customs offices are in place for proper checking on the Trade on both sides of the trading points. To check illegal trade across this open border, enforcement agencies such as Sashastra Seema Bal and Customs formations are active on the India-Nepal border.

(d)&(e) No, Madam